

IN THE NATIONAL COMPANY LAW TRIBUNAL

CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 110

IA(I.B.C)/804 (CH)2024

&

CP (IB) No. 308/Chd/Chd/2022

IN THE MATTER OF:

Rupen Gaur

... Petitioner-Financial Creditor

Versus

City Clinic Pvt Ltd

... Respondent-Corporate Debtor

Under Section: 9, 60(5) of IBC, 2016

Order delivered on 09.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 15.04.2024 and list the matter in the Supplementary List.

Sd/-

Court Officer